

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:2527

ANSWERED ON:24.11.2010

CLEARANCE TO MUMBAI AIRPORT

Bapurao Shri Khatgaonkar Patil Bhaskarrao;Gaikwad Shri Eknath Mahadeo;Ramkishun Shri

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Navi Mumbai Airport project is pending with the Union Government;
- (b) if so, the details thereof;
- (c) whether the Government has taken any final decision on the project;
- (d) if so, the details thereof and if not, the reasons for the same; and
- (e) the time by which it is likely to be cleared?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS(SHRI JAIRAM RAMESH):

- (a) to (c) The proposal of Navi Mumbai Airport, has been accorded the Environmental and CRZ clearance on 22nd November 2010 stipulating necessary environmental safeguard measures such as mangrove plantation and protection, re-coursing of tidally influenced water body outlets from Ulwe river, traffic management, runoff management and regular monitoring of environmental parameters etc.
- (d) & (e) Does not arise in view of the reply to parts (a) to (c) above.